

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 203  
IB-370/ND/2020

**IN THE MATTER OF:**

**M/s. Luxmi Electricals and Engineering Works**

**...PETITIONER**

**Vs.**

**M/s. SNG Techno Build Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 04.01.2021  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational-creditor :Mr. Kushagra Bansal, Advocate**

**For the Respondent/ Corporate-debtor :**

**ORDER**


Heard the submissions made by the counsel for the operational creditor.

Let Registry serve notice on the corporate debtor by e-mail as well as speed

post. Post the matter to 22<sup>nd</sup> January, 2021.



**(V.K. Subburaj)  
Member (T)**



**(P.S.N. Prasad)  
Member (J)**